

C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>15/12/93.</u>	Mr. Anil Kumar - Counsel for applicant. Mr. Manish Bhatnagar - Counsel for respondents. The order has been complied with and notices are ^{therefore} discharged. <i>[Signature]</i> (B. B. Mahajan) Member (Adm.) <i>[Signature]</i> (D. L. Mahajan) Vice-Chairman
Reply filed on 13-12-93 <u>3</u> 16/12/93.	Copy sent to Mr. app. and up and on <u>30.12.91</u> <u>21-1-94</u> <i>[Signature]</i>